

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).2375/2007

(From the judgement and order dated 18/10/2006 in CRLR No. 861/2001 of The
HIGH COURT OF UTTARAKHAND AT NAINITAL)

ASGAR Petitioner(s)

VERSUS

STATE OF UTTARAKHAND Respondent(s)

(With appln(s) for bail and office report)
(FOR FINAL DISPOSAL)

Date: 26/03/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE
HON'BLE MR. JUSTICE V.S. SIRPURKAR

For Petitioner(s) Mr.Sudhakar Choudhary, Adv.
Mr.Binay Kumar Jha, Adv.
Mr. Rameshwar Prasad Goyal,Adv.

For Respondent(s) Mr. Jatinder Kumar Bhatia,Adv.(NP)

UPON hearing counsel the Court made the following
ORDER

Not this week.

(Satish K.Yadav)
Court Master

(Phoolan Wati Arora)
Court Master